

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.165 of 2014 &
IA No.266 of 2014**

Dated : 7th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s): Mr. Arnav Sanyal

Counsel for the Respondent(s): Mr. Dhananjay Bajjal and
Mr. Nikhil Nayyar for R-1.
Mr. N.K. Sharma for R-2

ORDER

Mr. N.K. Sharma, appearing on behalf of the consumers seeks some time to file the reply. Accordingly, he is directed to file the reply on or before 22.08.2014 after serving copy on the other side.

Post the matter on **22.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt